

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/377/KOB/2023 in TIBA/07/KOB/2019
SECTION	SEC 60(5) (C) IBC R/W RULE 11 NCLT.
NAME OF PARTIES	MR. V K ABDUL RAHIM V/S C A JASIN JOSE(LIQUIDATOR) IN THE MATTER OF SARGAM BUILDERS (P) LTD AND 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	KARUKAPADATH LAW CHAMBERS,.
RESPONDENTS ADVOCATE/ PROFESSIONAL	MOHAN JACOB GEORGE, M A SHAJI, VINAY MATHEW JOSEPH, KARTHIKA K J.

Office
Notes

06 FEB 2023

O R D E R

IA(IBC)/377/KOB/2023 in TIBA/07/KOB/2019

Learned Counsel, Mr. Babu Karukapadath appears on behalf of the Applicant.

Learned Counsel, Mr. Akhil Suresh appears along with Learned Liquidator, Mr. Jasin Jose (R1). Learned Counsel, Mr. Mohan Jacob George appears on behalf of R2. Learned Counsel, Mr. M A Shaji appears on behalf of R3.

Matter extensively heard for a considerable time and **reserved for orders**.

Parties are at liberty to file written submissions, if any, within a period of 7 days.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)